

(c) With the present state of knowledge, forewarning against earthquakes is not possible.

Claims Inspector (Claims Superintendent) in G.I.C.

3838. SHRI KAILASH PRAKASH: Will the Minister of FINANCE be pleased to state;

(a) whether there is a class of service under general insurance corporation who's duty is to inspect and assess the damaged vehicles and to report thereon and is called by the name of Claims Inspector (Now categorised as Claims Supdt.) if so, what are the grades and bases or rules of promotion and have any promotion very recently been given, if so, the basis on which such promotion are decided;

(b) is the nature of duty of Inspector/Supdt. involves the field work and are any facilities provided to the field workers Organisation given to them?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) There is no separate cadre of Claims Inspector or Claims Superintendent in the G.I.C. and its subsidiaries. Before nationalisation of the General Insurance industry, some of the companies had on their staff, Claims Inspectors who were mostly Diploma holders in Automobile Engineering to do on-the-spot surveys of damaged motor vehicles or repaired vehicles. After rationalisation of pay scales and other terms and conditions of service of clerical and Supervisory staff of GIC and subsidiaries in May, 1974 such employees were placed either in the cadre of Senior Assistant or Superintendent and their duties are to carry out inspection and survey of damaged motor vehicles.

Such of the aforesaid employees who are working as Superintendents are eligible for promotion to the officers cadre provided they satisfy the conditions of ten years service as on 30-6-1976 and good work performance. Some promotions have recently been made in New India Assurance Co. Ltd. on this basis.

(b) As the nature of duties of these employees involve field work they are provided conveyance facilities by the company which are in the form of interest free loan upto 75 per cent/100 per cent of the purchase price of motor cycle/scooter repayable in instalments and a fixed conveyance allowance.

World Bank Assistance for Calcutta

3839. SHRI MUKUNDA MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that representatives of the World Bank have alleged about the improper utilisation of investments or grants or assistance given by World Bank for the upliftment of civil life in Calcutta;

(b) if so, the details thereof; and

(c) what is the amount of investment or assistance or grants that have been given by the World Bank through different agencies and Government in each of the last five years for Calcutta?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

(c) During the last five years the International Development Association, a soft lending affiliate of the World Bank, has extended two credits for the Calcutta Urban Development Project. This assistance is made available on a reimbursable basis for expenditure incurred on agreed components of the Project. Disbursements of IDA Credit in the preceding five years are as below.

Year	US \$ Million	Rs. Crores
1973-74	--	--
1974-75	3.57	2.83
1975-76	9.03	7.89
1976-77	6.55	5.89
1977-78	5.77	4.99